

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 440**  
**CP/162/PB/2020**

**IN THE MATTER OF:**

Anil Kashyap & ors.	...	Applicant
Versus		
Delhi Golf House (India) Pvt Ltd & Ors.	...	Respondent

**Under Section 241-242**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Adv. Neeraj Kumar, Adv. Monika Shahi,  
Adv. Laimon Rani Boro

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **27.08.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**